BEFORE THE NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH, AT HYDERABAD

CP No.5 of 2013 CERTIFIED TO BE TRUE COPY OF THE ORGINAL (TP No.126/HDB/2016)

Date of Order: 20.10.2016

Between:

Mr. P.K Iyer, adult, Indian Inhabitant, Having its residence at Mr. P.K Iyer, House No. 8-2-283/B/5, Road No.3, Plot No. 2, Near Banjara Hills Police Station Banjara Hills, Hyderabad-500034

... Petitioner

AND

- Deccan Chronicle Holdings Limited,
 A Public Limited Company having its Registered Office at 36, Sarojini Devi Road, Secunderabad, 500003,
 Andhra Pradesh.
- Kotak Mahindra Bank Limited,
 A Public Limited Company having its Registered Office at 36-38A, Nariman Bhavan, 227, Nariman Point,
 Mumbai-400021.
- Religare Finvest Limited,
 A Public Limited Company having its Registered Office at D-3, District centre,
 Saket, New Delhi-110017.
- Indiabulls Financial Services Limited
 A Public Limited Company having its Registered Office
 At F-60, Malhotra building,
 2nd floor, Connaught Place,
 New Delhi-110001.

Andhra Bank,

A Public Limited Company having its Registered Office At Dr. Paltabli Bhavan, Saifabad, Hyderabad-500004.

Yes Bank Limited,

A Public Limited Company having its Registered Office At 9th Floor, Discovery of India, Dr. A.B Road, Worli, Mumbai-400018

7. Shriram City Union Finance Limited,

A Public Limited Company having its Registered Office At 123, Angappa Naicken Street, Chennai-60001, Tamilnadu

Tata Capital Limited, 8.

A Public Limited Company having its Registered Office At One Forbes,

Dr. V.B. Gandhi Marg, Fort,

Mumbai-400001.

9. L & T Finance Limited,

A Public Limited Company having its Registered Office At L & T House, Ballard Estate, Mumbai-400001.

Indian Overseas Bank,

A Public Limited Company having its Registered Office At 763, Anna Salai, Chennai-600002

11. ICICI Bank Limited,

A Public Limited Company having its Registered Office At Land Mark, Race Course Circle, Vadodara-390007.

HDFC Bank Limited,

A Public Limited Company having its Registered Office At HDFC Bank House Senapati Bapat marg, Lower Parel Mumbai,

Maharachtra_400013

13. HDFC Housing Finance Limited,

A Public Limited Company having its Registered Office At Raman House, 169 Backbay Reclamation, H T Parekh Marg, Churchgate, Mumbai-400020.

14. IDFC Limited,

A Public Limited Company having its Registered Office At KRM Tower, 8th Floor, No.1, Hamington Road, Chelpok,

15. Axis Bank Limited,

Chennai-600031.

A Public Limited Company having its Registered Office At Trishul, 3rd Floor,

Opp. Samartheshwar Temple,

New Law Garden, Elisbridge,

Ahmedabad-380006.

16. IndusInd Bank Limited,

A Public Limited Company having its Registered Office At 2401 General Thimmayya Road (Cantonment) Pune, Maharashtra-411001.

17. Ratnakar Bank Limited,

A Public Limited Company having its Registered Office At Shahupuri, Kolhapur-416001.

18. Corporation Bank,

A Public Limited Company having its Registered Office At Mangla Devi Temple Road, Karnataka, State Interalia one at Industrial Finance Branch No. 30, Rallaram Building, Mission Road, Banglore-560027.

19. IDBI bank,

A Public Limited Company having its Registered Office At IDBI Tower, WTC Complex,
Cuffe Parade, Mumbai-400005.

- 20. The Karur Vysya Bank Limited, Regd. & Central Office: Erode Road, Karur-639002.
- 21. Infrastructure Leasing & Financial Services Limited, Registered Office: The IL&FS Financial Centre, Bandra-Kurla Complex, Bandra (East), Mumbai-400051.
- 22. Canara Bank,
 Registered Address:
 112, J.C Road, Bangalore,
 Karnataka-560002.
- 23. Future Corporate Services Limited,
 Registered Office:
 Knowledge House, Shyam Nagar of
 Jogeshwari Vikhroli Link Road,
 Jogeshwari (E),
 Mumbai-400060.
- 24. GE Capital Services India, 401, 402, 4th Floor, Agarwal Millenium Towers, C-1,2,3, Netaji Subhash Place, Wazipur, Pitampura, Delhi-110034

....Respondents

Counsel for Petitioner:

None

Counsel for Respondents:

Ms A. Chandana, for R3
Mr. Rusheek Reddy, for R4
Mr. K.V.Sethu Madhava Rao for R5
Mr. K. Govinda Rao, for R7
Ms. Kajal Kumar, for R8
Mr. E. Madan Mohan Rao
And Mr. Rangaiah for R.10
Mr. K.V. Sairam, for R.12
Mr. P.V. Durga Prasad, for R.15
Mr. Shrayankumar, for R.18

CORAM:

HON'BLE Mr. RAJESWARA RAO VITTANALA, MEMBER (JUDL) HON'BLE Mr. RAVIKUMAR DURAISAMY, MEMBER (TECH)

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CORRIGENDUM

(As per Rajeswara Rao Vittanala, Member (J))

This is with reference to the order dated 20.10.2016 in the mater of Mr. P.K. Iyer Vs Deccan Chronicle Holdings Limited.

The name of the Counsel for Respondent No.11 i.e. Shri P. Sriharsha Reddy, be included under the column Counsel for Respondents in page No.4 of the said order.

The rest of the contents of the order remains unchanged.

Sd/-

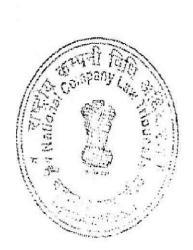
RAVIKUMAR DURAISAMY

MEMBER (TECHNICAL)

Sd/-

RAJESWARA RAO VITTANALA

MEMBER (JUDICIAL)



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V. ANNA POORNA
Asst. DIRECTOR
NCLT, HYDERABAD - 68